

RBI/2005-06/144
RPCD.PLNFS.BC.No. 37/09.04.01/2005 –2006

August 26, 2005

The Chairman / Managing Director
All Indian Scheduled Commercial Banks
(Excluding RRBs)

Dear Sir,

PMRY – Extension of Cut-Off date for completion of disbursement of loans for the programme year 2004-05 - for the state of Manipur

Please refer our circular **RBI/2005-06/88/RPCD.PLNFS.BC.No.25/09.04.01/2005–2006** dated August 01, 2005.

2. Ministry of Agro & Rural Industries, Government of India has since decided to extend the cut-off date for lapsing of sanction and completion of disbursement for the cases sanctioned under the Programme Year 2004-05 for the state of **Manipur from August 31, 2005 to December 31, 2005.**

3. You may issue necessary instructions to your Regional /Controlling Offices/ Branches in this regard.

4. Please acknowledge receipt.

Yours faithfully,

(G.P.Borah)
Deputy General Manager